

9
O.A.No. 163 of 1996

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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copy
of the common
judgment passed
in O.A. 154/96
given to the
applicants
counsel.

Palma
121X

MP
S-O

O.A.Nos.154 to 170 of 1996, O.A.Nos.482 and 483
of 1996, O.A.No.773 of 1996, and O.A.Nos.17 and 404
of 1997.

....

Order dated 28.9.2001

VJM

Order is pronounced in open Court.

As per observations contained in the Order, dated
28.9.2001, in separate sheets attached to the
record of O.A.No.154 of 1996, the Original Applications
are rejected. No costs.

Vijay Kumar
VICE-CHAIRMAN
28.9.2001

MEMBER(JUDL.)